

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 210
(IB)-3390(ND)2019
IA-726/2024, IA-801/2024,
IA-6110/2022, Contt. Pett.-02/2024

IN THE MATTER OF:
M/s. D. P. Industries

... **Applicant/Petitioner**

Versus

M/s. Jai Sai Ram Steel Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 08.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Isha Aggarwal in Contempt petition 02/2024,
CS Aishwarya Mohan Gahrana for A-1 and A-2
in Contempt Petition 2/2024

For the Respondent : Isha Aggarwal R-2 and on behalf of R-1
in IA-6110/2022, CS Aishwarya Mohan Gahrana
For R-1 in IA-6110/2022

For the Liquidator : Adv. Neeraj Kr. Gupta

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4:30 pm. No time left, the hearing is deferred to 27.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)